

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 06 of 2019

IN THE MATTER OF:

Vinayaga Exports & Anr.

...Appellant

Versus

M/s. Colorhome Developers Pvt. Ltd.

...Respondent

Present

For Appellant: Attendance not marked

For Respondent: Attendance not marked

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 26th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/